

Shri Alagesan: I am not sure of the date, but the consulting engineer did go there and inspected various sites and he suggested particular sites on which boring, etc., had to be taken. After the detailed survey of that particular site or sites was received, it was found that there was no rock at the proper depth. Another site was suggested and now we are awaiting the detailed plans, etc.

Shri Kamath: Has the work begun and, if not, when is it going to begin?

Shri Alagesan: I may inform the hon. Member that in this matter of construction of bridges, etc., sufficient time has to be spent so that the proper site could be chosen and further all the data have to be obtained. One cannot very well be hasty in such matters.

Shri Kamath: Not very tardy either.

MECHANISATION OF SAILING VESSELS

*1717. **Shri Krishnacharya Joshi:** Will the Minister of Transport be pleased to state:

(a) whether Government have decided to advance loans to owners of sailing vessels to enable them to effect mechanisation; and

(b) if so, the total amount of loan to be advanced?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The Government of India have accepted in principle the necessity of affording assistance to the Sailing Vessels Industry to enable owners of Sailing Vessels to mechanise their vessels. The form in which this assistance should be given and the owners who should qualify for it have not yet been decided.

(b) A provision of Rs. 40 lakhs has been made in the Second Five Year Plan for the purpose.

Shri Krishnacharya Joshi: May I know how many owners of sailing vessels have sent their representations so far?

Shri Alagesan: I do not think we have received any representations, because the scheme itself has not yet been finalised. We propose to include the provisions relating to this, in the Bill which we propose to bring forward. It is expected that about 200 owners may qualify for this aid.

Shrimati Tarkeshwari Sinha: May I know whether this loan will be confined only to those owning coastal ships or it is for those owning over-seas shipping vessels also?

Shri Alagesan: These loans are for sailing craft while ply on the coastal waters and the proposal is to mechanise them.

Shri Kasliwal: May I know whether preference will be given to the fishing vessels over other vessels, in the matter of mechanisation?

Shri Alagesan: These are vessels which carry cargo. They are not fishing vessels.

Shri K. P. Tripathi: May I know whether any suggestion has been made by the Ganga-Brahmaputra Board because of the scarcity of transport in that region and, if so, whether any amount has been allotted for this purpose in the first Plan or for the first two years in the second Plan?

Shri Alagesan: As I said, the scheme deals with sailing vessels on the coast.

CENTRAL TRADE UNION ORGANISATION

*1687. **Dr. Rama Rao (on behalf of Shri T. B. Vittal Rao):** Will the Minister of Labour be pleased to state:

(a) the verified membership of each of four Central Trade Union Organisations recognised by the Central Government, industry-wise and State-wise; and

(b) whether in selecting delegations for the International Labour Organisation and its committees the constitution of the Organisation is observed?

The Deputy Minister of Labour (Shri Abid Ali): (a) Two statements are placed on the Table of the Lok